

O.A.No.617/2005

Per
Dated: 15.03.2007.

HON'BLE MR M. KANTHAIAH, MEMBER (J)

Appl:- Shri A.C. Misra.

Resp:- Shri V.K. Srivastava.

Applicant counsel submitted that whatever amounts are payable from the respondents have been paid to the applicant and as such the petition is become infructuous, the same is accordingly dismissed as not pressed.


MEMBER (J)

/ak/

*OR
copy of order
dated 16-3-2007
Prepared on 21-3-07
21-3-2007*